

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 2146
TO BE ANSWERED ON 04.08.2022

Use of technology for control of pollution

2146. SHRI R. GIRIRAJAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government concurs with the view that pollution control must lay emphasis on pollution prevention by adopting the best available and practical technologies which will be the key element for pollution control and prevention;
- (b) if so, steps that have been taken/proposed to be taken by Government in this regard; and
- (c) if not, the reasons therefor ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c) The National Environmental Policy (NEP) 2006 of Ministry of Environment, Forest and Climate Change, encourages use of clean technology for various production purposes. The Ministry of Environment, Forest and Climate Change notifies emission and effluent discharge standards of various industries under the Environment (Protection) Act, 1986 while formulating these standards, in-depth study on process/ technology adopted by industries to curb the pollution is carried out. In addition to this, various studies on preparation of comprehensive industrial document on the polluting industries and revision of existing emission and effluent discharge standards are also carried out by Central Pollution Control Board (CPCB). Ministry has notified industry specific environmental standards for about 80 industrial sectors. The standards are formulated based on best available technology and considering their techno economic viability. The CPCB along with State Pollution Control Board and Pollution Control Committees monitors compliance of stipulated environmental standards.
